



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line)

(Website- www.rlsa.gov.in Email Address rj-slsa@nie.in, rslsajp@gmail.com)

### Cause List Date 12-08-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. D.S. Vashishtha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 3732/15 Bhupendra Singh Vs. Smt. Kamlesh Devi	Sunil Kumar Singodiya	R.D. Meena
2	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil Second Appeal No. 432/06 Shakir Husain Vs. Kabir Khan	S. Zakawat Ali	Timan Singh
3	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Revision Petition No. 130/16 Kalyan Vs. Smt. Manni	Dinesh Pareek	Ramavtar Khagotia
4	Smt. Sumati Bishnoi, Advocate	D.B. Civil Misc. Appeal No. 2834/09 D.B. Civil Misc. Appeal No. 1514/10 Smt. Yagwati Vs. Ghanshyam	Sh. Ravi Chirania	Sanchit Tamra
5	Sh. Vikas Jain, Advocate	S.B. Civil First Appeal No. 119/06 Phool Chand Vs. Dilip Kumar Gujar	R.K. Mathur	Sudesh Bansal

### NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anutosh Gupta)

Deputy Secretary

(Action Plan & ADR)

"Help The Needy –Timely Help May Create History"